

**Foreign Exchange earned from
Foreign Tourists**

2887. SHRI VASUDEVAN NAIR :
SHRI D. N. PATODIA :
SHRI RAMA CHANDRA
VEERAPPA :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that 40 percent of the foreign exchange earned from foreign tourists is going to the black market ;

(b) the total amount in foreign exchange the Government have lost during the last 3 years as a result of leakage from the earnings of the foreign tourists ;

(c) whether the leakage results from the inadequate facilities available in the hotels for money exchange and absence of a proper legislation for compulsory payment of bills by the foreign tourists in India ; and

(d) if so, the steps being taken to prevent the leakage of foreign exchange to black market ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) to (d). No authentic figures of leakage of foreign exchange earned from tourists are available. A high level Committee has been set up by the Government to consider the problem of leakage of foreign exchange and to make recommendations. The Committee has suggested in an interim report that the foreign guests in the more expensive hotels, with certain exceptions, should be required to make payments for their board and lodging in foreign currency. This recommendation is at present under the consideration of Government.

Road toll tax collected by J & K Government

2888. SHRI S. A. AGADI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that road toll tax being collected by Jammu and Kashmir near Benihal on Pathankot-Srinagar National Highway;

(b) if so, since when the State Government is permitted to collect toll tax on National Highway;

(c) whether it is a special privilege given to J & K State only or any other State is also allowed to collect such taxes; and

(d) if so, the names of those other states ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) to (d). The information is being collected and will be laid on the table of the Sabha in due course.

Recruitment by Kuki and Mizo Rebels

2889. SHRI D. C. SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Kuki and Mizo rebels are recruiting men with force in Tameng Lang area and getting rations and money also by force ;

(b) if so, the reaction of Government thereto ; and

(c) the steps taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) According to information received from Manipur Administration, there is no such information.

(b) and (c). Do not arise. The security forces however maintain constant vigilance against hostile activities.

**Commission for Scientific and
Technical Terminology**

2890. SHRI D. C. SHARMA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) the progress made by the Commission for Scientific and Technical Terminology in its work ;

(b) the details thereof ;

(c) when it is likely to complete its work ; and

(d) the expenditure incurred on it so far ?